

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/248/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : RAJALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1. | S.V. Supraja | Counsel for Petitioner | S.V. Supraja |
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| 2) | Chandramouli Prabhakar | Counsel for Respondent | Chandramouli |
| | (S) A.K. Mylsamy Associates | | |

ORDER

Counsel representing both the parties are present. Respondent Counsel stated that in relation to the claim made by the Petitioner, for filing a joint memo of compromise, prayed time. At request of both the Counsel, time is enlarged. Put up on 04.09.2017 at 10.30 A.M.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)